

Business of the House

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Hon. Chairperson Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 31st of July, 2023 will consist of:-

Consideration of any items of Government Business carried over from today's order paper:- [it contains: - Consideration and passing of the following Bills:- (i) The Mines and Minerals (Development and Regulation) Amendment Bill, 2023: (ii) The National Nursing and Midwifery Commission Bill, 2023; and (iii) The National Dental Commission Bill, 2023] ? (*Interruptions*)

Discussion on Statutory Resolution seeking disapproval of the Government of National Capital Territory of Delhi (Amendment) Ordinance, 2023 (No. 1 of 2023) promulgated by the President of India on the 19th of May, 2023 and consideration and passing of the Government of National Capital Territory of Delhi (Amendment) Bill, 2023. ? (*Interruptions*)

Consideration and Passing of the following Bills:-

- (i) The Registration of Births and Deaths (Amendment) Bill, 2023;
- (ii) The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023;
- (iii) The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023;
- (iv) The Jammu and Kashmir Reservation (Amendment) Bill, 2023;
- (v) The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023;
- (vi) The Inter-services Organisation (Command, Control and Discipline) Bill, 2023;
- (vii) The Constitution (Scheduled Castes) Order (Amendment) Bill, 2023; and
- (viii) The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023. ? (*Interruptions*)

Consideration and passing of the Cinematograph (Amendment) Bill, 2023, *as passed by Rajya Sabha*. ? (*Interruptions*)

Consideration and passing of the Mediation Bill, 2021, *after it is passed by Rajya Sabha*. ? (*Interruptions*)

Consideration and passing of the following Bills, *after they are introduced, considered and passed by Rajya Sabha*:-

- (i) The Advocates (Amendment) Bill, 2023; and
- (ii) The Press and Registration of Periodicals Bill, 2023 ? (*Interruptions*)

Consideration and passing of the Indian Institutes of Management (Amendment) Bill, 2023 *after its introduction*. ? (*Interruptions*)

माननीय सभापति : आइटम नम्बर 12, श्री धर्मेन्द्र प्रधान जी ।

? (व्यवधान)

12.07hrs